

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/375/KOB/2022 in IBA/11/KOB/2020
SECTION	49, 60(5)(C) IBC R/W REG 35(A) IBBI
NAME OF PARTIES	ANNIE ABRAHAM (LIQUIDATOR) OF MIR REALTORS PVT LTD V/S ARUN KUMAR KARERAT & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A. KEVIN THOMAS, NIDHI SAM JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	K S R & CO.

Office
Notes

14 FEB 2024

ORDER

IA(IBC)/375/KOB/2022 in IBA/11/KOB/2020

Learned Counsel, Mr. A Kevin Thomas appears along with Learned Liquidator, Ms. Annie Abraham. Learned Counsel, Ms. Jayalakshmi appears on behalf of the Respondents.

At the request of the Parties, list this matter for further consideration on **23.02.2024.**

IA(IBC)/377/KOB/2022 in IBA/11/KOB/2020

List this matter for further consideration on **23.02.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)